

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.A. No. 127/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.02.2017

NAME OF THE PARTIES: M/s. Safari Mercantile Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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**ORDER**

**C.S.A. No. 8/230-232/NCLT/MB/MAH/2017**

**C.S.A. No. 125/230-232/NCLT/MB/MAH/2017**

**C.S.A. No. 126/230-232/NCLT/MB/MAH/2017**

**C.S.A. No. 127/230-232/NCLT/MB/MAH/2017**

At request of the Counsel, this Bench hereby appoints M/s. Mukund and Associates, Mumbai as C.A. with remuneration of ₹50,000/- each of the application to assist OL of Mumbai in filing his report before this Bench.

CSAs are hereby disposed of.

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial).

Sd/-

**V. NALLASENAPATHY**  
Member (Technical).